

[*English*]

- (xv) **Need to write off Agriculture Tax as well as the loan instalments of IRDP from the farmers of South Arcot District in Tamil Nadu in view of the drought in that district**

DR. P. VALLAL PERUMAN (Chidambaram): In view of the aggravating drought situation faced by the small agriculturists, Landless Labour and other weaker sections of society in the South Arcot district in Tamil Nadu, I would request the Central Government to issue orders immediately to write off Agriculture Tax as also Loan instalments to be repaid by these people taken by them against IRDP. Necessary urgent steps should be taken to provide drought relief measures to these affected people before the whole district is gripped with famine, starvation and other calamities.

[*Translation*]

- (xvi) **Need for construction of Bilaspur-Mungeli-Mandla-Jabalpur Railway Line to connect Raipur**

DR. PRABHAT KUMAR MISHRA (Janjgir): Mr. Chairman, Sir, relief work is being undertaken on a large scale by the Government in present drought situation. While giving priority to the problem of drinking water, the relief works should be carried on in such a way that they should have far-reaching effects and stand in good stead in future also.

In this connection I would like to draw the attention of the Government towards District Bilaspur, Madhya Pradesh and request that the construction of the Bilaspur-Mungeli-Mandla-Jabalpur Railway line may be undertaken on priority basis for which the

Government has since accorded permission to conduct necessary survey.

Similarly, Raipur may be linked with railway line by connecting C.C.I., Raymond, Modi Cement Factories from Akaltara Champa. This will help in connecting all the cement factories in Bilaspur and Raipur districts with direct rail line because they fall in the same belt and with this, track for other passenger trains will be available without any hindrance and help traffic movement and transportation of goods. Since Bilaspur division provides 1/9th of total revenue of Railways to the country, the above railway lines will help development of the entire district and provide employment to the people. It will be a national achievement and help transporting coal, steel and aluminium.

[*English*]

- (xvii) **Need to bring legislation to levy tax on consignment of goods taking place in the course of Inter-state Trade and Commerce**

SHRI RAM NARAIN SINGH (Bhiwani): In 1979, Haryana Government promulgated the Haryana Taxation (on certain goods carried by roads), Ordinance, 1979 which enabled them to levy tax on transfer of goods from Haryana. It was done as many industrialists having factories in Faridabad, Bahadurgarh and other towns of Haryana kept their head offices at Delhi and showed the goods produced in their factories as transferred to Delhi, to their head office. The sales of these goods were thereafter shown from Delhi, with the result that the State Government neither got sales tax, nor share of their Income Tax, as income tax was levied by offices functioning in Delhi. This resulted in huge losses of tax to Haryana. The ordinance was to remedy this situation. The ordinance was allowed to lapse as transfer of goods was not covered by defini-